

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29089/2011

GHAZIABAD DEV. AUTHORITY

Petitioner(s)

VERSUS

C.I.T. & ORS.

Respondent(s)

(With appln(s) for stay and prayer for interim relief))

Date: 22/02/2012 This Petition was called on for hearing today.

For Petitioner(s) Mr. Abhishek Swarup,Adv.
M/S Manoj Swarup & Co.,Adv.

For Respondent(s) Mr. Rabindra Kumar Mohanty,Adv.
Mrs. Anil Katiyar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Service is complete. Mrs. Anil Katiyar, advocate seeks
four more weeks time for filing Vakalatnama and counter
affidavit. Granted as a last chance.
List the matter on 4.4.2012.

(SUNIL THOMAS)
Registrar